

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:856

ANSWERED ON:04.08.2011

LAND ENCROACHMENT ALONG RAIL TRACKS

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Gawali Patil Smt. Bhavana Pundlikrao; Nagorao Shri Dudhgaonkar Ganeshrao; Singh Alias Pappu Singh Shri Uday; Singh Kunwar Rewati Raman; Thamaraiselvan Shri R.; Yadav Shri Dharmendra

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the encroachments along the railway tracks are posing threat to safety and security of rolling stocks, infrastructure, passengers etc., affecting its expansion plans and also causing increase in rail accidents;
- (b) if so, the details thereof, State/Zone-wise, city-wise;
- (c) whether the Railways have given funds to some municipalities for removal of these encroachments;
- (d) if so, the details thereof and progress made so far in removal of these encroachments; and
- (e) the steps taken by the Railways to address these problems?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) to (e): Encroachments on railway land near railway tracks cause operational problems besides hampering the developmental works and causing unsafe conditions for encroachers. Railways have deposited 11.25 crore with the Municipal Corporation of Delhi (MCD) for resettlement of about 4360 no. of jhuggis in the National Capital Territory of Delhi and till now about 185 jhuggies have been removed from Railway land by MCD. Zone-wise position of encroachments on Railway land is appended. Railways are engaged in continuous exercise to protect Railway land/property from further encroachments by providing boundary walls, fencing, tree plantation, etc., at vulnerable locations on a programmed basis. Approximately 1448 acre of railway land has been got vacated during last three years ending 31-3-2011.